

**SMARTSTERS PRIVATE LIMITED**  
**(in Voluntary Liquidation)**

**List of Stakeholders**  
**(Pursuant to Regulation 30 of Insolvency and**  
**Bankruptcy Board of India (Voluntary Liquidation**  
**Process) Regulations, 2017)**

Submitted by	Vivek G Gaggar, Liquidator IBBI/IPA-001/IP-P-02948/2025-2026/14527
Liquidation Commencement Date	January 19, 2026
Last date for submission of claims	February 18, 2026
Report Dated	March 1, 2026

March 1, 2026

To,

**The Registrar,**

National Company Law Tribunal,  
4th Floor, MTNL Exchange Building, Near G.D. Somani Memorial School,  
G.D. Somani Marg, Cuffe Parade, Mumbai – 400005.

Respected Sir/ Madam,

Sub: - Submission of "List of Stakeholders" under Regulation 30 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017

Ref:- 1) Company Name: Smartsters Private Limited (In Voluntary Liquidation) ("Corporate Debtor/ Company")

2) Corporate Identity Number: U36101MH2021PTC367898

Pursuant to verification and admission of claims received from the stakeholders of the Corporate Debtor, pursuant to the Public Announcement made under Regulation 14 of Insolvency & Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 on January 23, 2026 in The Free Press Journal (Mumbai) and Navshakti (Mumbai) and pursuant to last date of receipt of claims from the stakeholders, List of Stakeholders of the Corporate Debtor is prepared in compliance with Regulation 30 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The list of stakeholders, showing complete details of the amount admitted by the Liquidator, including modified amount from time to time, shall be:-

- a) available for inspection by the person who submitted proofs of claim;
- b) available for inspection by members, Directors and Guarantors of Corporate Debtor at the address of the Liquidator at B-1101, Evoke, Arkade Art, Vinay Nagar, Mira Road East, Thane- 401107.
- c) displayed on the website, if any, of the corporate person;
- d) displayed on the designated website of the Board at [ibbi.gov.in](http://ibbi.gov.in);

Kindly acknowledge the receipt of the same.

Thanking you

Yours faithfully

**VIVEK G GAGGAR**

**Liquidator in the matter of SMARTSTERS PRIVATE LIMITED**

**IBBI Registration No.: IBBI/IPA-001/IP-P-02948/2025-2026/14527**

**AFA Certificate No.: - AA1/14527/01/300626/108187**

## LIST OF STAKEHOLDERS

### A. Claim of Financial Creditors (secured & unsecured)

The Corporate Debtor does not have any Secured Financial Creditors (secured & unsecured) as on the liquidation commencement date, as per the provisional financials of the Corporate Debtor. Further, no claims have been received from any Financial Creditor till the last date of receipt of claims.

### B. Claim of Operational Creditors:

The Corporate Debtor does not have any Operational Creditors as on the liquidation commencement date, as per the provisional financials of the Corporate Debtor. Further, no claims have been received from any Operational Creditor till the last date of receipt of claims.

### C. Claim of Workmen and Employees:

The Corporate Debtor do not have any workmen and employees as on the liquidation commencement date. There are no dues payable to workmen and employees as on liquidation commencement date, as per the provisional financials of the Corporate Debtor. Further, no claims have been received from any Workmen and Employees till the last date of receipt of claims.

### D. Claim of other Stakeholders:

Based on the verification of documents submitted by the stakeholder, list of members maintained by the Company & provisional financials of the Company as on Liquidation Commencement Date, the claims of other Stakeholders i.e. Equity Shareholders of the Corporate Debtor were verified and determined as follows: -

#	Name of Stakeholder	Number of Equity Shares held (Face Value per share- INR 10)	% share holding	Face Value of the Claim, excluding the proceeds over & above the face value of equity shares (INR)	Amount of claim admitted (INR)	Amount of claim rejected (INR)
1	Think9 Consumer Technologies Private Limited	12,43,000	100%	1,24,30,000	27,73,00,000	0
<b>Total</b>		<b>12,43,000</b>		<b>1,24,30,000</b>	<b>27,73,00,000</b>	<b>0</b>

#### Notes:

1. The above list is made under Regulation 30 of the IBBI (Voluntary Liquidation Process) Regulations, 2017, based on the claims submitted by Equity shareholder in Form F pursuant to Public Announcement issued under Regulation 14 of the said Regulations.
2. The Equity shareholder's claim of INR 27,73,00,000 has been admitted based on verification of documents submitted by the stakeholder, list of members maintained by the Company & provisional financials of the Company as on Liquidation Commencement Date as required under Regulation 30 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

Distribution to the shareholder will be made in accordance with Section 53 of the Insolvency and Bankruptcy Code, 2016, read with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 wherein equity shareholders are residual stakeholders. The Corporate Debtor will pay out the available cash (after liquidation costs including the Liquidator's fee, statutory dues, and other expenses payable under the liquidation process) as per the statutory priority waterfall.

**VIVEK G GAGGAR**

**Liquidator in the matter of SMARTSTERS PRIVATE LIMITED**

**IBBI Registration No.: IBBI/IPA-001/IP-P-02948/2025-2026/14527**

**AFA Certificate No.: - AA1/14527/01/300626/108187**

**Date: - March 1, 2026**

**Place: - Mumbai**